

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA) 131(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: M/s Green Agriasia Pvt. Ltd. And M/s Indogulf Cropsciences Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): None

ORDER

The case has been taken up on mentioning by the Ld. Counsel for the petitioner. He has drawn the attention of this Bench to the fact that certain portion of para 25 of the order is missing. His submission merits consideration. It appears that the 1st two lines of para 25 on page 11 are missing, probably due to page setting before printing. As the order is available on the computer, the said page is being replaced and countersigned today.

In view of the discrepancy above noted, it is prayed that the date of 9th December, 2017 fixed for convening the meeting of the Secured and Unsecured Creditors of the Transferee Company be deferred to 13th January, 2018. Accordingly, the date for holding the meeting is now fixed for 13th January, 2018.

All other observations made in the earlier order stands as they are.

Copy of the order be given Dasti.

- Sd/-

(S. K. Mohapatra)
Member (T)

- Sd/-

(Ina Malhotra)
Member (J)